

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4223  
ANSWERED ON:22.03.2013  
CONSTRUCTION OF AWCS  
Argal Shri Ashok

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the funds earmarked by the Government for construction of Anganwadi Centres (AWCs) during the 12th Five Year Plan are insufficient to meet the demands of States/UTs;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Government has received any requests from various States/UTs for enhancing the said allocations;
- (d) if so, the details thereof, State/UT-wise including Madhya Pradesh; and
- (e) the action taken or proposed by the Government in this regard?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): Under the Strengthening and Restructuring of ICDS, Government has approved provision of Construction of 2 lakh AWCs during the 12th Five Year Plan Period. The funding for this would be provided @ Rs. 4.5 lakh per unit with the ratio of 75:25 between Centre and States except NER where it will be 90:10. cost of the AWC buildings to be in accordance to the State Schedule of Rates (SOR).

Besides this, there are provision for allotment of funds from State resources as well as leverage of funds under BRGF, MSDP, RIDF, IAP, Finance Commission, ACA, MLALAD and other similar schemes for construction of AWC Buildings.

Recently, the Ministry of Rural Development has also included construction of AWCs in the list of new works for extending activities permitted under MGNREGA. In this regard, a joint letter from Secretary, Ministry of Women & Child Development & Secretary, Ministry of Rural Development has been issued to all States/UTs for planning and implementation by concerned Departments in the States/UTs to ensure the construction of AWCs in convergence with MGNREGA.

(c) to (e): During the course of discussion in the National Orientation and Information Dissemination Conference on Restructured ICDS held on 12.01.2013 at New Delhi, the representative of State Government of Madhya Pradesh has flagged the issue of unit cost of Construction of Anganwadi Buildings and matter of MNREGA convergence. No formal reference is received so far from the State Government.